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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 930/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Gujarat Clay Mills
V/s
Aadya Motor Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

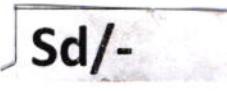
S. No.	NAME	DESIGNATION	SIGNATURE
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4 *S. Nallaseenapathy for Respondents* S

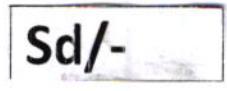
ORDER

TCP 930/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.1.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)